

MOST URGENT
OUT AT ONCE

OFFICE OF THE ADMINISTRATIVE CIVIL JUDGE (CENTRAL): DELHI

CIRCULAR

With profound grief and sorrow it is hereby informed that revered father of Ms. Neelam Singh, Ld AD&SJ, Saket has left for his heavenly abode on 13.07.2015.

'Cremation' would take place today i.e. 14.07.2015 at 10.30 am at Cremation Ground, Sector-3, Opposite Village Naharpur, Rohini, Delhi-110085.



Dated : 14.07.2015

(SANDEEP GARG)
ADMINISTRATIVE CIVIL JUDGE (CENTRAL)
DELHI

No. 11881-12080 /ACJ(Central)/2015

Dated, Delhi the 14/07/15

Copy forwarded for information and necessary action to :

1. The Ld. Registrar General, High Court of Delhi, New Delhi.
2. PS to Ld. District & Sessions Judge (HQs.), Delhi
3. PS to Ld. District & Sessions Judges, West, North-East, East, New Delhi, South-West, North-West, North, Shahdara, South & South-East, Delhi/New Delhi
4. The Ld. Principal Judge, Family Courts, Dwarka Courts Complex, Dwarka, New Delhi.
5. The Ld. Principal Judges, Family Courts, Vishwas Nagar, South, South-East, Shahdara, North, West, New Delhi, North-West & Central, Delhi/New Delhi
6. The Ld. Principal Secretary (Law, Justice & Legislative Affairs), GNCTD, Delhi Sachivalya, New Delhi
7. The Ld. Judges, Family Courts, West, North-West & North, Delhi/New Delhi.
8. All the Ld. Directors, Delhi Judicial Academy, Sector-14, Dwarka, New Delhi
9. All the Ld. ACJs of all Courts complexes of Delhi/New Delhi with request to circulate this circular in their respective districts immediately.
10. All the Ld. Judicial Officers at Tis Hazari/ Patiala House/ Rohini/ Dwarka/ Saket / KKD, Courts, Delhi/New Delhi & on deputation.
11. The Ld. Officer Incharges, Pool Car Branches, at Tis Hazari/ Patiala House/ Dwarka / Rohini/Saket /KKD Courts, Delhi/New Delhi
12. The Administrative Officer (Judl.), Judicial Branch (Central), Tis Hazari Courts, Delhi
13. Notice Boards/ All the Bar Associations, at Tis Hazari/Patiala House/Dwarka/Rohini/KKD/ Saket, Delhi/New Delhi
14. The Website Committee, Tis Hazari Courts, Delhi.
15. The Ld. Member Secretary, Delhi State Legal Services Authority, Patiala House Courts, New Delhi.
16. Office of District Legal Services Committee, Room No. 05-A, Dwarka Courts, New Delhi.



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